

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 146 OF 2017

Dated: 05th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Rajasthan Renewable Energy Corporation Ltd. Appellant(s)

Vs.

M/s. Shree Cement Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Susan Mathew

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1, 3 & 4

Mr. Pallav Mongia for R-5

Mr. R.K. Mehta

Ms. Himanshi Andley for R-8

Mr.P.N.Bbhandari

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **16.04.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/pk